

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2019
ANSWERED ON 28TH JULY, 2022**

NATIONAL ROAD SAFETY BOARD

2019. MS. DIYA KUMARI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the aims and objectives of the new National Road Safety Board (NRSB);**
- (b) the methods by which NRSB intends to utilise technology to facilitate road safety; and**
- (c) whether NRSB will play a key role in the Integrated Road Accident Database and if so, the details thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) Section 215B of the Motor Vehicles (Amendment) Act, 2019 provides for constitution of National Road Safety Board to advise the Central Government or State Government, as the case may be, on all aspects pertaining to road safety and traffic management including, but not limited to,

- (i) the standards of design, weight, construction, manufacturing process, operation and maintenance of motor vehicles and of safety equipment;**
- (ii) the registration and licensing of motor vehicles;**
- (iii) the formulation of standards for road safety, road infrastructure and control of traffic;**
- (iv) the facilitation of safe and sustainable utilisation of road transport ecosystem;**
- (v) the promotion of new vehicle technology;**
- (vi) the safety of vulnerable road users;**

- (vii) programmes for educating and sensitising drivers and other road users; and**
- (viii) such other functions as may be prescribed by the Central Government from time to time.**

Accordingly, the Ministry has notified constitution of the National Road Safety Board along with Rules thereof on 3rd September, 2021.

The rules empowers the board to constitute as many Technical Working Groups as it may consider necessary for the efficient discharge of its functions.

Ministry of Road Transport and Highways (MoRTH), has initiated a World Bank funded project namely e-Detailed Accident Report (e-DAR) (erstwhile Integrated Road Accident Database (iRAD)) with support of Indian Institute of Technology (IIT), Madras and National Informatics Centre Services Incorporated (NICSI) to establish a uniform accident data collection mechanism in the Country. The purpose of this project is to establish a central repository for reporting, management and analysis of road accidents data across the Country to understand the causal factors of the accident and formulate interventions and policies to facilitate reduction in road accidents.
